

Fourteenth Lok Sabha

**Session : 8**

**Date : 22-08-2006**

**Participants :** [Mahtab Shri Bhartruhari](#), [Patil Shri Shivraj V.](#), [Tripathy Shri Braja Kishore](#)

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Title : Submission regarding need to provide Central Assistance for the flood affected areas of Orissa.

SHRI BRAJA KISHORE TRIPATHY (PURI): Mr. Speaker, Sir, recently, Orissa has witnessed unprecedented floods. The State has encountered floods in three phases starting from first week of July during the current monsoon till date. *In toto*, 24 districts of the State have been affected due to floods, heavy rain, storm surge and landslide during July and August till date.... (*Interruptions*)

7920 villages of 128 blocks have been affected. 61 persons had lost their lives due to flood and cyclonic storm in the sea. 2.51 lakh hectares of kharif crop have been damaged. 49,390 numbers of houses had collapsed and 18,36,153 people have been affected so far. Besides the flood situation, three other districts were also affected due to pest attack causing damage to kharif crop of 4571 hectares of land.... (*Interruptions*)

MR. SPEAKER: Can you speak at the same time?

... (*Interruptions*)

SHRI BRAJA KISHORE TRIPATHY : These floods have caused extensive damages particularly to National Highways, PWD Roads and the rural roads, drinking water supply system and public buildings. A large number of breaches occurred in the rivers and canal embankments.... (*Interruptions*)

MR. SPEAKER: Please be brief. We had a full discussion on this.

SHRI BRAJA KISHORE TRIPATHY : On preliminary assessments, the total loss to the damaged public properties is estimated at Rs.1000 crores. The available funds under the CRF is totally inadequate to meet the challenge. The Chief Minister of Orissa has requested the hon. Prime Minister of India on 12<sup>th</sup> August, 2006 for Central assistance of Rs.750 crore to meet the immediate requirement of tackling the flood situation. Though the Union Government has declared Central assistance for other States, no Central High-level Team has visited the flood-affected area of Orissa so far nor has any Central assistance been provided to the State so far.

So, my request to the Union Government is to immediately come to the rescue of the people of Orissa and give central assistance so that Orissa can meet its requirement and take care of the victims, of the flood-affected people. The poor people are suffering. They are now surrounded by water.... (*Interruptions*)

MR. SPEAKER: We discussed it two days back. It is the same issue. Because it is an important issue, I have allowed it to be raised. We had a full discussion.

SHRI BRAJA KISHORE TRIPATHY : So, I would request the Central Government to come to the rescue of Orissa immediately and take care of the people of Orissa and the request of the hon. Chief Minister to provide Rs.750 crore immediately to meet the immediate requirement of the State by way of Central assistance be accepted.

MR. SPEAKER: Shri B. Mahtab is associating. Please cooperate.

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SHRI SHIVRAJ V. PATIL: Just keep quite please. ... (*Interruptions*)

MR. SPEAKER: You need not respond to it.

SHRI SHIVRAJ V. PATIL: If you do not want it, I will sit down.

उड़ीसा के लोगों को भी जो तकलीफ हो रही है, हम उस पर ध्यान देंगे। वहां की सरकार से कोई निवेदन आएगा, तो हम उसे देखकर जो भी मदद कर सकते हैं, वह करेंगे। यहां पर दूसरा मुद्दा घृणित कार्य का उठाया गया।

श्री गणेश सिंह (सतना) : मध्य प्रदेश को भी शामिल कर लें।

श्री शिवराज वि. पाटील : वह भी करेंगे।

श्री हरिन पाठक (अहमदाबाद) : गुजरात को भी ले लीजिए, अभी मिस्त्री जी उस पर कहेंगे।

श्री शिवराज वि. पाटील : प्रदेश सरकारों की तरफ से नैसर्गिक आपदा के बारे में जो भी निवेदन आएंगे, हम उन्हें देखकर जो कर सकते हैं, वह करेंगे।...(व्यवधान)

MR. SPEAKER: I do not think, hon. Members are anxious to carry on with the House. Let me adjourn the House; let us go home. People will send us home very soon.

... (*Interruptions*)

श्री शिवराज वि. पाटील : बिहार का जो दूसरा मुद्दा यहां उठाया गया, वह दलित महिलाओं और अन्य बहुत सारी महिलाओं के बारे में था। इस मामले पर राज्य सरकार से हम मालूमात करके जो कुछ भी करना होगा, वह करेंगे। राज्य सरकार भी इस पर कार्रवाई करेगी और हम भी करेंगे।

श्री प्रभुनाथ सिंह : एक तरफ कहा जाता है कि विधि व्यवस्था का मामला राज्य सरकार का विाय है और दूसरी तरफ मंत्री जी ऐसा कह रहे हैं। यह नाइंसाफी की बात है।...(व्यवधान)

MR. SPEAKER: One hon. Member is raising an important matter. Please allow him.

... (*Interruptions*)

MR. SPEAKER: Shri Ram Kripal Yadav, how can you shout from there? यह ठीक नहीं है।

SHRI N.N. KRISHNADAS (PALGHAT): Sir, this is a very important matter which I want to raise in this House. One major news item appeared in the main Newspapers.

MR. SPEAKER: Please sit down.

... (*Interruptions*)